

(b) if so, what are his opinions and what action Government have taken on that ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) and (b). Presumably, the reference is to the inquiry report of the Commissioner of Railway Safety, Bangalore, on the collision of 20 Up Trivandrum-Madras Mail with a Goods train and the subsequent collision between 69 Down Yercaud Express and derailed vehicles of the earlier collision between Kettandapatti and Vaniyambadi stations of Southern Railway on 11-2-1981.

In the report, Commissioner of Railway Safety had observed that while his inquiry was in progress, the press and even the Government owned Films Division gave wide publicity to a theory about the cause of the accident, which was not based on facts. Such a thing is not desirable, as it would prejudice the course of the inquiry. He has recommended that the Government may take appropriate steps to dissuade the news media particularly the Films Division, from putting up unverified versions relating to an accident.

The observations of the Commissioner of Railway Safety have been brought to the notice of the Films Division who have advised that their report on the accident was based on information appearing in certain leading newspapers. The Films Division have, however, assured that their officers and units would be more careful in future and not depend entirely on press reports on accidents, and that they would confirm from official sources the facts of the accidents before recording them in the commentary of the films. Instructions have also been given to the Zonal Railways emphasising *Inter alia* that photographers/Films Division Cameramen should be conducted to the site by a responsible railway offi-

cial who should ensure that no inaccuracies are allowed to creep in the film.

Mid-day Meals in Delhi Primary Schools

208. SHRI BHEEKHABHAI: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) the number of primary schools under the control of Delhi Municipal Corporation where books and uniforms are given free of cost to weaker section of society;

(b) whether uniform policy is pursued for the primary schools in Delhi in matter of nutrition/mid-day meals;

(c) whether mid-day meals to primary schools are given by the Municipal Corporation of Delhi in line with New Delhi Municipal Committee; and

(d) reasons as to why Municipal Corporation of Delhi school do not follow New Delhi Municipal Committee schools in matter of distribution of free uniforms?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHIELA KAUL):

(a) Textbooks are given free to all children in 1565 primary Schools under the control of Delhi Municipal Corporation. Uniforms are given free to children belonging to weaker sections only in all these primary schools.

(b) No, Sir.

(c) No, Sir. In 64 primary schools run by NDMC, mid-day meals are provided to all children, whereas in the primary schools under the control of DMC, only children belonging to weaker sections are covered under the mid-day meals programme.

(d) Constraint of financial resources is the reason for this.

**Memo from Claims Staff Association,
Commercial Branch, Madras**

209. SHRI M. M. LAWRENCE: Will the Minister of RAILWAYS be pleased to state:

(a) whether he has received memorandum from the Claims Staff Association, Commercial Branch, Madras opposing the proposal of the Administration to shift the Claims Office to a new place; and

(b) if so, what steps have been taken in this matter?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) Some sections, namely, the Claims Prevention Section, the Staff Liability and the Inter-Railway Liability Sections, the Court and Law Sections have been shifted to the new building. While transferring the work and staff, it has been kept in view that there is minimum dislocation of work and least inconvenience to staff.

गाँडा डीजल रेल इंजन शैड का निर्माण कार्य

210. श्री कृष्ण चन्द्र पांडे : क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या गाँडा डीजल रेल इंजन शैड का निर्माण कार्य पूरा हो गया है और इसकी उत्पादन क्षमता का अभी तक उपयोग नहीं किया गया है;

(ख) क्या रेल मंत्रालय ने सम्बन्धित अधिकारियों को यह रेल इंजन शैड वह नहीं साँपा है और क्या इसी कारण इसमें उत्पादन शुरू नहीं हुआ है,

(ग) यदि हाँ, तो इस कारण अभी तक कितना भूकसान हुआ है और यह रेल

इंजन शैड गाँडा को कब तक साँप दिया जाएगा और वहाँ उत्पादन कब से शुरू होगा; और

(घ) सम्बन्धित अधिकारियों को इसे अब तक न साँपने के क्या कारण हैं और इसके लिए कौन अधिकारी उत्तरदायी हैं और उनके लिए क्या कार्यवाही करने का विचार है ?

रेल मंत्रालय तथा संबंधित कार्यालयों में उप मंत्री (श्री मल्लिकार्जुन) :

(क) डीजल शैड, गाँडा के निर्माण कार्य का एक बड़ा भाग पूरा किया जा चुका है और 1-4-82 से शैड का इस्तेमाल किया जा रहा है ।

(ख) चूंकि शैड का निर्माण तथा इस्तेमाल पूर्णतया रेल मंत्रालय के अधीन है, इसे लिए इसे रेल मंत्रालय द्वारा संबंधित अधिकारियों के सुपुर्दे किए जाने का प्रश्न ही नहीं उठता ।

जैसा कि उपर्युक्त (क) में उल्लेख किया गया है शैड में डीजल इंजनों को खड़ा करने तथा उनका अनुरक्षण करने का कार्य शुरू कर दिया गया है । (ग) और (घ) (क) तथा (ख) के उत्तरों को देखते हुए प्रश्न नहीं उठता ।

12 hrs.

श्री राम विनास पासवान (हाजीपुर) : अध्यक्ष जी, हम लोगों ने एडजर्निमेंट मोशन दिया है ।

... (व्यवधान) ...

श्री राजनाथ सोनकर शास्त्री (सदरपुर) : हरियाणा में खुले आम जनतन्त्र की हत्या की जा रही है ।

... (व्यवधान) ...

अध्यक्ष महोदय : सारा सदन अपने पैरों पर खड़ा है । मैं तो एक ही बात मन सकता हूँ ।

... (व्यवधान) ...

अध्यक्ष महोदय : आप मेरी बात सुनिए

... (व्यवधान) ...